

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER No. 01 / ACCTS.

DATED, THE 3RD OF JANUARY, 2024

The Court has been pleased to re-constitute the Finance Committee of the High Court comprising of:-

- (i) Hon'ble Mr. Justice Sujit Narayan Prasad, Chairman
- (ii) Hon'ble Mr. Justice Rongon Mukhopadhyay, Member
- (iii) Hon'ble Mr. Justice Ratnaker Bhengra, Member

By Order,

Sd/-

Registrar General

Memo No. 03 / Accts.

DATED, THE 3RD OF JANUARY, 2024

Copy forwarded to the O/o Registrar General/ the Registrar (Admn.)/ the Member Secretary, SCMS/the Registrar (Estab.)/the Registrar (Vigilance)/OSD to Hon'ble The Chief Justice/Joint Registrar (List & Computer)/C.P.C./All Joint Registrars (Judicial and Non-Judicial) including P.P.S.-I/c to Hon'ble the Chief Justice/All Deputy Registrars (Judicial and Non-Judicial)/I/c P.A. Section/Sr. Secretaries/Secretaries/Sr. P.A.s/P.A.s to Hon'ble Judges/All Assistant Registrars (Judicial & Non-Judicial)/I/c Court Master Section/A.R.-cum-Court Officer/CPC Section with a request to upload the same on the official website of the Court/All Section Officers/Section Officers in-charge/Oath Commissioner/Stamp Reporter -----High Court of Jharkhand, Ranchi for information and necessary action.

Registrar General